

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:996
ANSWERED ON:12.08.2013
OVERLOADING OF VEHICLES
Singh Shri Jagada Nand

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether construction of National Highways (NHs) is being done on the basis of various types of axel load and number of vehicles and if so, the details thereof;
- (b) whether certain NHs have been damaged due to overweight/overloaded vehicles during the last three years and the current year and if so, the details of such NHs, State-wise;
- (c) whether the expenditure incurred on the repair of these NHs has exceeded the amount sanctioned for the same; and
- (d) if so, the details thereof and the action taken by the Government against overweight/overloaded vehicles?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

- (a) Yes, Madam. National Highways (NHs) are constructed as per the standards published by Indian Roads Congress (IRC).
- (b) Overweight/overloaded vehicles accelerate the damages and as such all NHs have experienced this phenomenon.
- (c) and (d) Transport by road being the State subject, responsibility lies with the State government. However, government has formulated and circulated policies and procedures pertaining to overweight/overloaded vehicles. As regard expenditure on repairs, sanctions are based on allocation made. Allocation always has been less than the requirement.